

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 210
107(ND)/14

IN THE MATTER OF:

Mr. Navin Aggarwal ... Applicant/Petitioner
Versus
M/s. SRG Polypet Pvt. Ltd. & Ors. ... Respondent

Under Section: 397/398

Order delivered on 13.04.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

ORDER

Renotify on 16.04.2021.


(T.S SINGH)
COURT OFFICER